

an>

Title: Introduction of the State Banks (Repeal and Amendment) Bill, 2017.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill to repeal the State Bank of India (Subsidiary Banks) Act, 1959, the State Bank of Hyderabad Act, 1956 and further to amend the State Bank of India Act, 1955.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the State Bank of India (Subsidiary Banks) Act, 1959, the State Bank of Hyderabad Act, 1956 and further to amend the State Bank of India Act, 1955. "

*The motion was adopted.*

SHRI ARUN JAITLEY: I introduce the Bill.